

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3129  
ANSWERED ON:10.12.2002  
CENTRAL SOCIAL WELFARE BOARD  
CHHATRAPAL SINGH

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the time taken for releasing funds to institutions after sanctioning grants by the Central Social Welfare Advisory Board;
- (b) the names of schemes under which grants are being made by the Central Social Welfare Boards;
- (c) whether a proposal to reduce the duration of short term courses for educating adult women is under consideration;
- (d) if so, the time by which the duration of said course and other courses is likely to be reduced;
- (e) whether the Government are aware that the State Social Welfare Boards do not release funds even after sanction of proposal and inspection by the authorities; and
- (f) if so, the reasons therefor and number of such institutions whose money is with State Social Welfare Advisory Boards, institution-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

- (a) Grants are released to the institutions only after all terms and conditions are fulfilled as per rules.
- (b) The grants are being made by the Central Social Welfare Board under various schemes viz. Condensed Courses of Education for Women, Women Economic Programme, Short Stay Homes, Family Counselling Centres, Awareness Generation Programme, Creches, Mahila Mandal Programme and maintenance of Working Women Hostel.
- (c) No, Sir.
- (d) Does not arise.
- (e) No such information has come to the notice of the Government.
- (f) Does not arise.